

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.82 of 2013

Dated : 28th November, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Eastern India Power Tech. Ltd. Appellant (s)

Versus

**Assam Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Manu Seshadri,
Ms. Deepti Sarin &
Ms. Neha Gupta

Counsel for the Respondent (s) : Mr. Anand K. Ganesan &
Ms. Swapna Seshadri
Mr. Heshu Kayina for R-1.

ORDER

We have heard Mr. S. Ganesh, learned Sr. Advocate for the appellant for some time.

Post the matter for further hearing on **3rd December, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**